

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 200/MP/2017

Subject : Petition seeking payment of outstanding dues towards the power sold to Telengana State Power Corporation Committee.

Date of Hearing : 15.5.2018

Coram : Shri P.K.Pujari, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Nirani Sugars Limited

Respondent : Global Energy Private Limited

Parties present : Shri Anantha Naryana, Advocate, NSL
Shri Hemant Singh, Advocate, GEPL
Shri Nishant Kumar, Advocate, GEPL

Record of Proceedings

Learned counsel for the Respondent requested for two weeks time to file reply to the Petition. Learned counsel for the Petitioner had no objection in this regards and requested for two weeks to time to file rejoinder to the reply.

2. The Commission directed the Respondent to file the reply by 5.6.2018 with an advance copy to the Petitioner, who may file its rejoinder, if any, by 29.6.2018. The Commission directed that due date of filing the reply and rejoinder should be strictly complied with. No extension shall be granted on this account.

3. The petition shall be listed for hearing on 21.8.2018.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Legal)**